

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4233

ANSWERED ON:22.03.2013

ALLOCATION OF GAS AT APM RATE

Ganpatrao Shri Jadhav Prataprao;Laguri Shri Yashbant Narayan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the gas produced by the Oil and Natural Gas Corporation Limited (ONGC) from identified blocks is used for allocation at Administered Price Mechanism (APM) rate;
- (b) if so, the details thereof;
- (c) whether any irregularities in allocation of gas at APM rate by the ONGC has come to the notice of the Government; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (d) The gas produced from existing fields of nominated blocks of National Oil Companies viz., Oil and Natural Gas Corporation Limited (ONGC) and Oil India Limited (OIL) is being allocated at Administered Price Mechanism (APM) rate. A Gas Linkage Committee (GLC) was constituted on 22.07.1991 under the chairmanship of Secretary (P&NG) for allocating APM gas. The GLC was wound up on 09.11.2005 as there was no additional APM gas available for allocation. So far the GLC has allocated around 120 MMSCMD of APM gas to various sectors across the country.